

officials of H. P. C. L. in this evasion was also alleged.

(c) The allegations made in the complaint were of very general nature without any specific information. However, on looking into the said allegations no evidence was found to substantiate the same.

#### Mismanagement in United Bank of India

3947. SHRI SATYASADHAN CHAKRA BORTY :

SHRI UTTAMBHAI PATEL :

SHRI HARISH KUMAR GANGWAR :

SHRI T. S. NEGI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Chairman of United Bank of India has declared in a public appeal that during the last few years the management of the bank has mismanaged its affairs ;

(b) if so, the details of such mismanagement which has taken place according to the Chairman of the bank ;

(c) Government's reaction to the views of the Chairman of the bank ; and

(d) if so, steps are proposed to remedy the situation arising out of such mismanagement ?

THE MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) United Bank of India has reported that it is not a fact that the Chairman of United Bank of India has declared in a public appeal that during the last few years the management of the bank has mismanaged its affairs. The Chairman of the bank has addressed an open letter to the employees and appealed to them to reflection the reasons why the Bank's ranking amongst the nationalised banks has suffered adversely over the years. He has exhorted the staff to perform dutifully the work allotted to them, extend prompt and courteous service to their customers and keep the bank's premises clean and maintain the

decorum which is expected in a work-place. He has also appealed to the leaders of the unions to pursue their trade union activities in a manner which does not become detrimental to the growth of the bank. His letter also contains an appeal to the employees to make every effort to take United Bank of India again to prosperity.

(c) and (d) Government have noted the positive efforts being made by the bank to improve discipline and efficiency in the operation of the bank.

#### Non-Payment of Minimum Wages to Workers in Government Under Taking

3948. SHRI K. MALLANNA : Will the Minister of FINANCE be pleased to state :

(a) whether it has come to the notice to Government that in some Government Undertakings, minimum wages are not paid to the workers as per Government rules ;

(b) if so, the names of such Government Undertakings during the last two years ; and

(c) the action Government have taken or propose to take to check such violation of Government orders ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) No, Sir. No such case has come to the notice of the Government.

(b) and (c) Question does not arise in view of (a) above.

#### Non-Payment of Sanctioned Loan by Chatra Gobroura, Vishnupur Branches of Regional Rural Banks

3949. SHRI BHOGEN德拉 JHA.: Will the Minister of FINANCE be pleased to state :

(a) whether specific complaints against non-payment of sanctioned loans and charging instalment payments for unpaid loans by Chatra Gobroura, Vishnupur and Manmohan branches of Madhubani Regional Rural Banks have been made ;

(b) whether thorough inquiry, departmental and exemplary penal action have been taken, if so, details thereabout ;

(c) if not, the reasons therefor ;

(d) whether 26 irrigation tube wells certified by bank managers to have been sunk were found afterwards never to have been sunk ; and

(e) if so, details there about and action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) and (c) Enquiries have been made into some of the complaints. However, National Bank for Agriculture & Rural Development (NABARD) has been asked to undertake a thorough investigation into the complaints as also procedures followed by the branches.

(d) and (e) The investigation of NABARD will cover these allegations also.

#### Ban on the Export of Frogs

3950. SHRI SUSHIL BHATTACHARYA : Will the Minister of COMMERCE be pleased to state :

(a) whether Government contemplate total ban on the export of frogs in view of the ecological imbalance ; and

(b) if not, what is the extent of foreign exchange loss involved in such a ban ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) During the breeding season i. e. from 15th April to 15th August every year, frog catching and processing of froglegs are banned. Moreover, froglegs of sizes smaller than 80 pairs per kg. are banned for export. Complete ban on the export of froglegs is not contemplated.

(c) If there is total ban on export of this item, the foreign exchange loss may

be to the extent of Rs. 11 crores to Rs. 12 crores per annum.

#### Setting Up on Coffee Processing Plants in 1983-84

3951. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have a proposal to set up some coffee processing plants in 1983-84 ;

(b) if so, the number of coffee processing plants set up so far ; and

(c) the number of such plants proposed to be set up before the end of the current financial year in different places ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) Three.

(c) Three are likely to be commissioned.

#### Payment of D.A. to Pensioners

3952. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of FINANCE be pleased to state :

(a) whether Govt. are aware of the fact that the Pensioners are suffering due to the rise in prices;

(b) if so, whether Govt. propose to issue orders giving pensioners DA according to the rise in prices;

(c) what are the other demands of the pensioners in India; and

(d) details thereof and the action taken by Govt. thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) and (b) Dearness Relief is paid to pensioners on the basis of